

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:921
ANSWERED ON:03.03.2010
VIOLATION OF VERDICTS OF WATER TRIBUNALS
Dhruvanarayana Shri R.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether some State Governments are violating the verdicts of various water dispute tribunals and diverting water of disputed area;
- (b) if so, the details of such complaints received by the Union Government from various State Governments, State-wise; and
- (c) the action taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (c) The details of complaints received from various State Governments in this regard and action taken by the Ministry of Water Resources on the same is given at Annexure .